- (a) whether it is a fact that TVNCs/ANCs/ANEs are departmental candidate in class I scale and as per the IBPS Rules, departmental candidates in class I and above scales are deemed to be in IBPS;
- (b) whether it is further a fact that the news and current affairs is part of programme as per DD manual and IBPS Gazette Notification; and
- (c) if so, what is the justification for not inducting them into IBPS, filing appeal and calling it *sub-judice* and creating a separate cadre in which only a few will be promoted?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) No, Sir.

- (b) All contents in any channel is a part of programme. The reference to Manual and IB(P)S Gazette Notification relates to Programme Production posts and not to the post of TVNC.
  - (c) In view of (a) and (b) above, question does not arise.

## Control over media

4067. DR. JANARDHAN WAGHMARE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government is aware of the fact that electronic media and films have become a phenomenal source of sexual crimes and libertine behavior of the people; and
- (b) if so, the measures taken to have control over the media drawing a line between freedom of expression and free licensing?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) No such study has been brought to the notice of this Ministry.

(b) So far as Electronic Media (Private TV) is concerned, all programmes and advertisements telecast on TV channels transmitted/retransmitted through the Cable TV network, are required to adhere to the Programme and Advertising Codes prescribed under the Cable TV Networking (Regulation) Act, 1995 and rules framed there under. Action is taken as per rules whenever violation of Codes are brought to the notice of the Government. So far as Films are concerned the Central Board of Film Certification (OBFC) certifies films in accordance with the provisions of the Cinematograph Act 1952 and the Rules and Guidelines framed there under. Under

the guideline 2 (VII), 2 (IX) and 2(X), care is to be taken that human sensibilities are not offended by vulgarity, obscenity or depravity, scenes degrading or denigrating women in any manner are not presented, and scenes involving sexual violence against women like attempt to rape, rape or any form of molestation or scenes of a similar nature are avoided and if any such matters are germane to the theme they are reduced to the minimum and no details are shown. Care is also taken to ensure that film that have content not suitable for minors is given 'A' certificate.

## Paid news-items

4068. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government have seen paid news-items in Economic Times and Financial Express news on  $8^{th}$  April, 2010 by the DLF Ltd;
  - (b) if so, Government's reaction to the guidelines of the Press Council of India;
- (c) whether DLF and the concerned newspapers have been warned for violating the guidelines on paid news by the Press Council of India; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) to (d) The Press Council of India (PCI), a statutory autonomous body has been set up under the Press Council Act, 1978 for maintaining and improving the standard of newspapers and news agencies in India. The PCI monitors and takes cognizance, suo motu or on complaints, of print media which are violative of journalistic ethics. The PCI has neither taken cognizance of any instance of paid news in Economic Times and Financial Express by DLF Ltd. nor received any such complaint.

The Press Council of India has taken cognizance of the phenomenon of 'paid news' and the issue is under examination by the Council. The Government will take a view on receiving the recommendations of the Press Council of India in this regard.

## Status of Air and Doordarshan

4069. SHRI PRAVEEN RASHTRAPAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: